

machinery as a result of war and later on partition. The delay in the compilation of these accounts was discussed by the P.A.C. *vide* paras. 3 and 41 on pages 4 and 22 respectively of their Fifth Report (1952-53) Volume I. Steps have already been taken to overtake the arrears in the compilation of the Appropriation Accounts and their submission to Audit.

(b) Does not arise in view of the reasons above.

OVER-BRIDGES AT BIKANER

120. **Shri Karni Singhuji:** Will the Minister of Railways be pleased to state:

(a) whether Government are aware of the hardship which is caused to the public for want of an over-bridge at the level-crossings in Bikaner City; and

(b) if so, whether Government have any proposal for providing over-bridges at these points and at what stage the matter stands?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). No proposal for the replacement of any of these level-crossings by an overbridge has been received from the State Government, who, under the extent rules, have to bear a share of the cost of such works.

AIR ACCIDENTS

121. **Sardar Hukam Singh:** Will the Minister of Communications be pleased to state:

(a) the number of major accidents to Indian aircrafts (i) inside India and (ii) outside India during the second half of 1953 (July-December 1953);

(b) the number of lives lost; and

(c) the number of accidents in answer to part (a) above in the case of (i) passenger services, (ii) freight services, (iii) flying clubs and (iv) private aircraft?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) to (c).

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I lay on the Table of the House a statement giving the required information. [See Appendix III, annexure No. 41.]

NATIONAL TUBE-WELL COMPANY

122. **Shri Dabhi:** Will the Minister of Food and Agriculture be pleased to refer to starred question No. 567 asked on the 3rd December, 1953 and state:

(a) whether it is a fact that the National Tube-well Company has gone into liquidation; and

(b) if the answer to part (a) above be in the affirmative, whether the Central Government will be put to any loss as a result of the insolvency of the Company?

The Minister of Food and Agriculture (Shri Kidwai): (a) Yes.

(b) None.

INDUSTRIAL TRAINING CENTRES

123. **Shri Thimmaiah:** Will the Minister of Labour be pleased to state:

(a) how many Industrial Training Centres there are in Bangalore under the Ministry of Labour;

(b) the total number of trainees in each centre; and

(c) the number of trainees belonging to the Scheduled Castes in each Centre?

The Deputy Minister of Labour (Shri Abid Ali): (a) 2.

(b) There were no trainees at the end of January, 1954.

(c) Does not arise.

नौकरी दफ्तर

१२४. श्री विभूति मिश्र : क्या श्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार में नौकरी दफ्तरों में जिन लोगों के नाम लिखे हुए हैं उन्हें काम दिलाने में कौन कौन सी सरकारी तथा सरकारी संस्थाएँ सहायता देती हैं; और